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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL PETITION NUMBER : CP/59/2017 NAME OF THE APPLICANT : FIRST TECHNOLOGIES INDIA PVT LTD UNDER SECTION : 230 S.No. NAME (IN CAPITAL) **DESIGNATION** SIGNATURE REPRESENTATION BY WHOM Soint Dinder, MI ICHNNAN 1 0/0. AD Course too Petitioner 2. G.V. MOHAN KUMAR

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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